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WP-45584-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 17th OF DECEMBER, 2025

WRIT PETITION No. 45584 of 2025

VEERENDRA RAJAK

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Nilesh Jain - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents/State.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

The petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE